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Title: Observation regarding notices of Adjournment Motion.

MADAM SPEAKER: Hon. Members, I have received notices of Adjournment Motion from S/Shri Shailendra Kumar, Basu Deb Acharia, Sharad Yadav, Dr. Murli Manohar Joshi, Shri Gurudas Dasgupta, Prof. Saidul Haque, S/Shri Bhartruhari Mahtab, Ramkishun, Arjun Charan Sethi, Dr. Raghuvansh Prasad Singh, Dr. M. Thambidurai, S/Shri Dara Singh Chauhan, and Nama Nageswara Rao, regarding the Government's decision to allow the Foreign Direct Investment in retail.

Rule 56 of the Rules of Procedure and Conduct of Business in Lok Sabha provides that a Motion for an adjournment of the business of the House for the purpose of discussing a definite matter of urgent public importance may be made with the consent of the Speaker.

After the statement made by the hon. Leader of the House, there is now no element of urgency in the matter. I am, therefore, inclined to withhold my consent. All the notices of Adjournment Motion are accordingly disallowed.

MADAM SPEAKER: Now, the Question Hour.

Question No. 181. Shri Ninong Ering.

...(Interruptions)

श्री दारा सिंह चौहान (घोसी): महोदया, हमारी बात भी सुन ली जाये। ...(व्यवधान)

श्री शैलेन्द्र कुमार (कौशानी): अध्यक्ष महोदया, जिन लोगों ने कार्य स्थगन प्रस्ताव का नोटिस दिया है, यह भी सुन लिया जाये। ...(व्यवधान)

श्री दारा सिंह चौहान: अध्यक्ष महोदया, एक मिनट हमारी बात भी सुन ली जाये। ...(व्यवधान)

MADAM SPEAKER: Yes, hon. Minister.

...(Interruptions)

अध्यक्ष महोदया : कृपया आप सब बैठ जाइये और पूँज काल को चलने दीजिए।

â€!(व्यवधान)

अध्यक्ष महोदया : आप इन कानों को नीते रखिये और हाउस को चलने दीजिए। आज पूँज काल को चलने दीजिए।

â€!(व्यवधान)

अध्यक्ष महोदया : आप सब बैठ जाइये।

â€!(व्यवधान)

श्री दारा सिंह चौहान : अध्यक्ष महोदया, वित मंत्री माननीय प्रणब मुखर्जी के बयान से ...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये। इस पर फैसला हो गया है, इसलिए आप बैठ जाइये।

â€!(व्यवधान)

श्री दारा सिंह चौहान : तोगों के मन में आशंका पैदा हुई है| ...(व्यवधान) पूरा देश चाहता है कि एफडीआई के मुद्दे पर योत बैक होना चाहिए| ...(व्यवधान)

MADAM SPEAKER: Nothing else will go on record except the hon. Minister's reply.

*(Interruptions) â€!**

MADAM SPEAKER: Hon. Minister please.

श्री दारा सिंह चौहान : बहुजन समाज पार्टी इसका योत बैक चाहती है|...(व्यवधान)

अध्यक्ष मण्डली : आप बैठ जाइये।

â€!(व्यवधान)

श्री दारा सिंह चौहान : इस पर छमारी बात नहीं सुनी जा रही| ...(व्यवधान) इसलिए हम सदन से बहिर्भवन करते हैं।

â€!(व्यवधान)

11.08 hrs.

At this stage Shri Dara Singh Chauhan and some other hon. Members left the House

â€!(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) â€!**

SHRI JOSE K. MANI (KOTTAYAM): Protesting against the attitude of the Government towards the Mullaperiyar dam issue, we walk out of the House. ...*(Interruptions)*

11.09 hrs

At this stage, Shri Jose K. Mani and some other hon. Members left the House

...(Interruptions)

SHRI THOL THIRUMAAVALAVAN (CHIDAMBARAM): Protesting against the attitude of the Government towards the Mullaperiyar dam issue, we walk out of the House.â€! *(Interruptions)*

11.09 1/2 hrs

At this stage, Shri Thol Thirumaavalavan and some other

hon. Members left the House

...(Interruptions)